

ADVISORY PANELS

1. Enlargement of Fundamental Rights

Member-in-charge

Shri Soli J. Sorabjee

Chairperson

Justice Shri V.R. Krishna Iyer

Members

- Justice Shri B.P. Jeevan Reddy
- Justice Shri M. Jagannadha Rao
- Shri C.R. Irani
- Prof. Amrik Singh
- Prof. Andre Beteille
- Prof. Mushirul Hassan

Member-Secretary

Dr. Raghbir Singh

2. Effectuation of Directive Principles and Achievement of the Preambular Objectives of the Constitution

Member-In-Charge

Smt. Sumitra G. Kulkarni

Chairperson

Justice Shri O. Chinnappa Reddy

Members

- Shri K. Parasaran
- Shri Raju Ramachandran
- Shri R. Venkataramani
- Shri Vinod Bobde
- Shri Gopal Subramaniam

- Prof. (Smt.) S.K. Verma

Member-Secretary

Dr. Raghbir Singh

3. Pace of Socio-Economic Change and Development under the Constitution

Member-In-Charge

Justice Shri K. Punnayya

Chairperson

Justice Dr. K. Ramaswamy

Members

- Shri P.A. Sangma
- Shri P.S. Krishnan
- Dr. Sukumar Azhikode
- Dr.D. Swaminadhan

Member-Secretary

Dr. Raghbir Singh

4. Effectuation of Fundamental Duties of Citizens

Member-In-Charge

Shri C.R. Irani

Chairperson

Shri K.B. Lall

Members

- Justice Shri Shiv Dayal
- Shri R. Venkataramani
- Dr. Vasudha Dhagamwar

- Dr. Syeda S. Hameed

Member Secretary

Dr. Raghbir Singh

5. **Promoting Literacy; generating Employment; ensuring Social Security; alleviation of Poverty**

Member-in-charge

Shri K. Parasaran

Chairperson

Smt. V. Mohini Giri

Members

- Dr. Abid Hussain

- Dr. N.C. Saxena
- Dr. E.A.S. Sarma
- Dr. R.V. Vaidyanatha Ayyar

Member-Secretary

Dr. Raghbir Singh

6. Electoral Reforms; Standards in Political Life

Member-In-Charge

Dr. Subhash C. Kashyap

Chairperson

Shri R.K. Trivedi

Members

- Shri P.A. Sangma
- Shri Mohan Dharia

- Shri N.N. Vohra
- Shri S.K. Mendiratta
- Dr. Vir Chopra
- Smt. Nalini Singh
- Prof. R.B. Jain

Special Invitees

- Shri R.N. Mirdha
- Shri U.C. Aggarwal
- Shri S.D. Sharma
- Dr. V.A. Pai Panandikar

Member-Secretary

Dr. Raghbir Singh

7. **Strengthening of the institutions of Parliamentary Democracy; (Working of the Legislature, Executive and Judiciary; their accountability; problems of Administrative, Social and Economic Cost of Political Instability; Exploring the possibilities of stability within the discipline of Parliamentary Democracy)**

Member-in-charge

Justice Shri B.P. Jeevan Reddy

Chairperson

Justice Shri H.R. Khanna

Members

- Shri K. Parasaran
- Dr. Jayaprakash Narayan
- Dr. V. A. Pai Panandikar

Member-Secretary

Dr. Raghbir Singh

8. Legal Control of Fiscal and Monetary Policies; Public Audit Mechanism; Standards in Public Life

Member-in-charge

Dr. Abid Hussain

Chairperson

Shri M. Narasimham

Members

- ❑ Dr. Y.V. Reddy
- ❑ Shri Harish Salve
- ❑ Dr. Smt. Isher Ahluwalia
- ❑ Dr. Ashok Lahiri
- ❑ Dr. B.P. Mathur
- ❑ Shri S.S. Tarapore
- ❑ Shri B.P.R. Vithal

Member-Secretary

Dr. Raghbir Singh

9. Union-State Relations

Member-in-charge & Chairperson

Justice Shri R.S. Sarkaria

Members

- Justice Shri B.P. Jeevan Reddy
- Dr. M.G. Rao
- Shri G.V. Ramakrishna

Member-Secretary

Dr. Raghbir Singh

10. Decentralisation and Devolution; Empowerment and Strengthening of Panchayati Raj Institutions

Member-in-charge

Shri P.A. Sangma

Chairperson

Shri L.C. Jain

Members

- ❑ Dr. Abid Hussain
- ❑ Shri K.C. Sivaramakrishnan
- ❑ Shri M.C. Gupta
- ❑ Shri Sanjoy Hazarika

Dr. George Mathew (**Special Invitee**)

Member-Secretary

Dr. Raghbir Singh